

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 20

135/241-242(PB)/2020

IN THE MATTER OF:

Vinod Kumar & Ors.

Vs.

Sandeep Mehta & Ors.

Order under Section 241-242

.... Applicant/petitioner

.... Respondent

Order delivered on 14.10.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s): Mr. Mohit Chaudhary, Ms. Garima Sharma,
Advs.

For the respondent Mr. Ananjeya Mishra, Mr. Ankit Sharma, Ms.
Preeti Kashyap, Advs.for R-1 to 8

ORDER

Arguments heard. Order reserved.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.10.2020
Aarti Makker